

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2013

Dated : 10th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s Puri Oil Mills Ltd. ... Appellant(s)
Versus
Haryana Power Purchase Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : Mr. Raghujeet Singh Madan

ORDER

We have heard the Learned Counsel for both the parties.

Post the matter for further hearing on **28th October, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**